

Malnourished children in Rajasthan

†1384. SHRI ASHK ALI TAK: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total amount spent under different Schemes/Programmes to remove the malnutrition in children;
- (b) the year-wise, Scheme/Programme-wise and district-wise details of the amount spent in Rajasthan;
- (c) the number of malnourished children identified every year under Integrated Child Development Services (ICDS) Programme;
- (d) the district-wise and year-wise details of the number of boys and girls, separately identified in Rajasthan during last three years;
- (e) the number of malnourished children in the State at the present; and
- (f) the year-wise details of malnutrition level during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The funds released and utilized during 2011-12 and 2012-13 (up to 2nd quarter) under the schemes/programmes of Ministry of Women and Child Development which have a bearing on the nutritional status, like Integrated Child Development Services (ICDS) Scheme, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) or SABLA and Indira Gandhi Matritva Sahyog Yojana are given in Statement-I to III (See below).

(c) to (f) ICDS is a Centrally sponsored scheme and the district-wise information on malnourished children is not maintained at the Central level. As per ICDS Scheme, the percentage of underweight children in India are 51.29%, 41.23% and 37.33% as on March, 2010, 2011 and 2012 respectively. In Rajasthan, the percentage of underweight children are 45.61%, 43.14% and 39.18% as on March, 2010, 2011 and 2012 respectively.

The number of malnourished children in Rajasthan during last three years and current year 2012-13 (as on 30.09.2012) are given in Statement-IV (See below).

As per NFHS-3, 42.5% and 39.9% children under 5 years are underweight in India and in the State of Rajasthan respectively. As per this report 'overall, girls and boys are about equally likely to be undernourished'. In Rajasthan 40.3% of boys and 39.5% of girls under the age of 5 years are underweight.

†Original notice of the question was received in Hindi.

Statement-I

(a) *The funds released to the States Governments/UT Administrations under ICDS Scheme during 2011-12 and 2012-13 (upto 2nd Quarter)*

(Rs. in lakh)

Year	ICDS (General) Financing ratio 90:10 between Centre & State		Training Financing ratio 90:10 between Centre & State		Supplementary Nutrition Financing ratio 50:50 (90:10 for NER) between Centre & State	
	Release	Expenditure	Release	Expenditure	Release	Expenditure
2011-12	789734.73	798520.25	6521.09	8856.82	630250.79	1078099.77
2012-13 (Upto 2nd quarter)	589607.46	-	5322.00	-	339304.10	-

(b) *The funds released to Government of Rajasthan under ICDS Scheme during 2011-12 and 2012-13 (upto 2nd Quarter)*

2011-12	32154.17	39111.64	352.16	346.00	26747.43	50048.53
2012-13	26695.01	-	287.96	-	9999.38	-

Statement-II

(a) Funds released and utilized to the State Governments/UTs Administration under SABLA during 2011-12 and 2012-13 (Up to 30.09.2012)

(Rs. in lakh)

Year	Funds released	Funds Utilised as reported by States/UTs
2011-12	56111.35	55396.36
2012-13 (upto 30.09.2012)	25042.87	12007.15

(b) Progress under the SABLA in the state of Rajasthan as reported by the State Government for 2011-12 and 2012-13 (up to 30.9.2012).

Year	Released (Rs. in lakh)	Utilised (Rs. in Lakh)
2011-12	3369.05	4283.85
2012-13 (up to 30.9.2012)	3322.07	736.2

Statement-III

(a) Financial Progress under the IGMSY as reported by the State Governments/ UT Administration for 2010-11, 2011-12 and 2012-13 is given below:

(Rs. in lakhs)

Sl. No.	Year	Fund Released (Rs. in lakhs)	Fund Utilized (Rs. in lakhs)
1	2011-2012	29383.87	12118.6
2	2012-2013	1170.97	5163.06

(b) Progress under the IGMSY in the state of Rajasthan as reported by the State Government for 2010-11, 2011-12 and current financial year is given below:

Year	Released (Rs. in lakh)	Utilised (Rs. in lakh)
2011-12	2300.22	744.9
2012-13	Nil	257.81

Statement-IV

As per ICDS Scheme, the number of malnourished children as per ICDS Scheme in Rajasthan during last three years and current year 2012-13 (as on 30.09.2012).

Year ending (as on 31st March)	% Normal	Moderately underweight		Severely underweight %-Grade-III & IV
		% Grade-I	% Grade-II	
31.03.2010	54.39%	30.54%	14.32%	0.75%
31.03.2011	56.87%	39.70%	3.11%	0.33%
31.03.2012	60.82%	35.98%	2.97%	0.23%
30.09.2012	62.79%	34.22%	2.68%	0.31%

Note: Children in Grade-I & II are moderately underweight children whereas children in Grade-III and IV are severely underweight children.

Measures for eradicating dowry system

1385. SHRI JESUDASU SEELAM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Union Government has initiated any measures for eradicating the dowry system in the country;

(b) if so, the details thereof;

(c) the progress being made by Government to educate people and create awareness on the evil effects of dowry system in our society; and

(d) the details of dowry death in the country and the action taken by the authorities in reducing these cases?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The act of taking and giving dowry is prohibited by the law through the Dowry Prohibition (DP) Act, 1961. Government, through its institutional mechanisms like the National Commission for Women and State Women Commissions have been spreading